

(2)

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2017 AT 12.30 PM

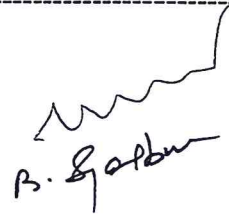
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/147/2017
NAME OF THE PETITIONER : AKM TRAVEL NETWORK PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) Sankar Varadharajan
2) B. Sarath babu

For petitioner.
Representation for respondent


B. Sarath babu

ORDER

Counsel for both the parties are present. The report of the RoC has been filed. Matter is adjourned for hearing. Put up on 10.01.2018 at 10.30 A.M.

-Sol-
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)

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